

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2283
TO BE ANSWERED ON 05.08.2024**

SURPLUS WORKERS

2283. SHRI S JAGATHRATCHAKAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it has been brought to the notice of the Government that developed countries are currently experiencing a shortage of workers;**
- (b) if so, the details thereof; and**
- (c) the steps taken/proposed to be taken by the Government keeping in mind that the country can leverage this opportunity by sending its surplus young workforce to these countries?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): Government of India has entered into various mobility agreements, such as Labour Mobility Agreements, Labour Welfare Agreements and more recently Migration & Mobility Partnership arrangements to facilitate the mobility of skilled workers, students, professionals, researchers and business people according to the identified needs of the host country's labour market, thereby providing employment opportunities for Indian workers and professionals.
